Annexure — 4

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED; Date of commencement of CIRP: 30.03.2023; List of creditors as on: 17.06.2023
In accordance with Section 25(2) (e), IBC, 2016
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

T	1 Baljit Singh	SI. No. Name of creditor	
Total		reditor	
	06.05.2023	Date of seceipt	Details
1,93,70,000.00	1,93,70,000.00	Amount claimed (₹)	Details of claim received
1,93,70,000.00 1,93,70,000.00	1,93,70,000.00 Unsecured	Amount of claim admitted (₹)	
,	Unsecured	Nature of claim	Details
1	1	Amount covered by guarantee	Details of claim admitted
1	Related	Whether related party?	
-	1	% of voting share in CoC	
1	r	Amount of any mutual contingent dues, that claim may beset-	
1	1	any mutual dues, that may beset- off	Amount of
1	t	Amount of claim not admitted	
ì	1	Amount of claim Remarks, if not admitted under verification any	
1	1	Remarks, if any	

